## THE HIGH COURT OF MANIPUR AT IMPHAL

## ORDER

Imphal, the 26th February, 2025

No. HCM/J-11/2013-A&E(Pt.I)/ 3643

: The High Court of Manipur is pleased to

extend the appointment of Shri Kh. Nobin Singh as the Director of Manipur Judicial Academy till 30.04.2025.

He was appointed as Director, Manipur Judicial Academy for 1 (one) year w.e.f. 12-02-2022 vide Order No. HCM/J-11/2013-A&E(Pt.1)/2621 dated 16.02.2022 of this Registry. His period of appointment was extended for another one year w.e.f. 11-02-2023 vide Order No. HCM/J-11/2013-A&E(Pt.I)/2063 dated 08-02-2023 which was extended again for another one year w.e.f. 11-02-2024 vide Order No. HCM/J-11/2013-A&E(Pt.I)/2895 dated 30-01-2024 of this Registry.

He is entitled to draw a monthly salary of *last pay drawn minus pension*. His monthly pay would be debitable to the Major Head 2014-Administration of Justice (Non Plan), Sub Major 00, Minor 102 High Court (Charged), Sub-Head 19 High Court of Manipur, Detailed 03 Manipur Judicial Academy, Object 01 Salaries and 07-Allowances under Demand No. 26-Administration of Justice for the Financial Year 2024-2025 & 2025-2026.

By Order, etc.

REGISTRAR GENERAL (i/c) HIGH COURT OF MANIPUR

Copy to:-

- 1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
- 3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
- The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu, High Court of Manipur
  The Director, Manipur Judicial Academy.
- 6. The Accountant General, Manipur.
- 7. The Commissioner (Finance), Government of Manipur
- 8. The Commissioner (Law), Government of Manipur.
- All the Registrars, High Court of Manipur.
- 10. The Judge/Presiding Officer, Court of District & Sessions Judge, Imphal West/Imphal East/ Thoubal/Bishnupur/ Churachandpur/ Ukhrul/ Senapati/ Tamenglong/ Family Court, Manipur/Imphal East/Thoubal/ Bishnupur/Revenue Tribunal, MACT, Co-operative Tribunal/Special Court, ND&PS/ND&PS(FTC)/Addl. Sessions Court, CAW(FTC)/ Addl. District & Sessions Court (FTC), Manipur West/ Manipur East.
- 11. The Joint Director, Manipur Judicial Academy.
- 12. All the Jt. Registrars, High Court of Manipur.
- 13. The Treasury Officer concerned.
- 14. All the Deputy Registrars, High Court of Manipur.
- ✓ 15. The System Analyst, High Court of Manipur
  - for uploading the same to the official website of the High Court of Manipur.
  - 16. The Superintendent (Estt.-I)/(Finance & Accounts), High Court of Manipur.
  - 17. Concerned / Guard File.